

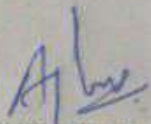
C No.140/2019
SI Vs. Ravinder Singh &Anr.
.09.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI.
A-1 Ravinder Singh along with counsel Mohd. Qmar Ali.
Sh. SudershanRajan, Ld. Counsel for A-2 Kapil Walla along with A-2.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/F:G/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of final arguments.

Part arguments heard. At request, list the matter for further arguments on 28.09.2020. Time of the video conferencing shall be communicated to the Ld. Counsel (s) later on.

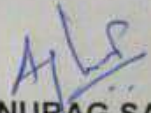

(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
01.09.2020

CC No. 382/2019
CBI Vs. Rakesh Kumar Mishra etc.
01.09.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with Pairvi Officer
Sh. K.S. Thakur.
A-1 Rakesh Kumar Mishra and A-9 Anil Kumar Mandal are stated to be in
JC.
Proceedings against A-14 Varinder Singh Sood have already been
abated.
Sh Indra Lal, Id. Counsel for A-4, A-6, A-7, A-12, A-16 & A-17 along with
A-12 Tripurari Nath Shukla.
Sh.SPM Tripathi, Id. Counsel for A-10, A-11 and A-15.
None for other accused persons.

Matter has been taken up through video conferencing hosted by Ms.
Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No.
R235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of PE. At request, renotify the matter for purpose
already fixed on **30.09.2020**. Time of the video conferencing shall be
communicated to the Ld. Counsel (s) later.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
01.09.2020